

ITEM NO.18

COURT NO.5

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 844/2026

IN RE: FUNDAMENTAL RIGHT TO WALK AND FOOTPATH

Petitioner(s)

VERSUS

MINISTRY OF HOUSING AND URBAN AFFAIRS

Respondent(s)

[Mr. K.M. Nataraj, Ld. A.S.G. and Mr. Mamidipudi Venkatarama
Mukunda, Advocate (Amicus Curiae)]

Date : 03-08-2026 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE ALOK ARADHE

Mr. M.V. Mukunda, AC

For Petitioner(s) : By Courts Motion, AOR

For Respondent(s) : Mr. K.M.Nataraj, A.S.G.
Ms. Madhulika Upadhyay, AOR
Mr. Anuj Udupa, Adv.
Mr. Vatsal Joshi, Adv.
Mr. Ishaan Sharma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 24.08.2026.

(KAPIL TANDON)
COURT MASTER (SH)

(NIDHI WASON)
ASSISTANT REGISTRAR